

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 6th September, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 598/2018 (Earlier O.A.No.190/2016)	Sushil Raghav & Ors. Vs. Central Ground Water Authority & Ors.	Compliance Report filed by Mr. Bhanwar Pal Singh Jadon, Adv. for R-9
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 388/2017 (M.A. No. 168/2018 & M.A. No. 1314/2018)	Trans Delhi Signature City – Residents' Welfare Association (TDSC-RWA) Vs. Chairman/Managing Director (UPSIDC) & Ors.	Mr. A. Rasheed Qureshi, Adv. for Applicant Mr. Rajesh Raina, Adv. for UPSIDC Ms. Priyanka Swami, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. Mr. C. G. C. George, Adv. for State of UP Mr. Santosh Kumar, Adv.
3.	Original Application No. 491/2017 (M.A. No.971/2017)	Tanveer Ahmed Khan Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Kumar, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Gajendra Mohan Chand, Adv. for R-4&5 Mr. Anant Aggarwal, Adv. for R-4 & 6 Dr. Mohd. Iqbal, Adv. Mr. Sharad Chauhan (LC)
4.	Original Application No. 714/2017	Jan Chetana Jagrati Trust Vs. Union of India & Ors.	Mr. Sushil Kr. Jain, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Rahul Pratap, Adv. for MoEF Mr. Tejaswi Kumar, Adv. for R-9
5.	Execution Application No. 06/2018 IN O.A. No. 318/2016	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. M. Z. Choudhary, Adv. for R-2 to 4 Mr. Anil Kumar Sangal, Adv. for R-3 Mr. I. K. Kapila, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-6 Mr. B. V. Niren, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB
6.	Original Application No. 32/2018 (THC) (Civil Appeal No.9155/2017 SLP (C) No. 23295/2014	Desh Raj & Ors. Vs. State of H.P. & Ors.	Mr. Sanjay Kumar, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HSPCB Mr. Anand Varma, Adv. for R-8 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Chandrachud, Adv. for IDMA
7.	Execution Application No. 38/2018 IN O. A. No. 57/2017 (Earlier O.A. No. 101/2015 (CZ))	Shailendra Singh Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Jitender Shrivastav, Adv. for R-2 Ms. Deep Shikha Bharati, Adv.

8.	Appeal No. 53/2018 (M.A. No. 522/2018 M.A. No. 523/2018 & M.A. No. 584/2018)	Naresh Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Appellant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 to 6 Ms. Deep Shikha Bharati, Adv. for UP Mr. S. G. Hasnain, Sr. Adv. with Mr. Aftab Ali Khan, Adv. for R-7 Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Radhakrishna S. Hegde, Adv.
9.	Appeal No. 54/2018 (M.A. No.541/2018 & M.A. No.542/2018)	H. P. Ranjanna Vs. Union of India & Ors.	Ms. Kanika Agnihotri, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for R-2 to 10 Mr. Darpan K. M., Adv. for R-5 Mr. Venan D Costa, Adv. for R-11 & 12
10.	Original Application No. 68/2018	Devendra Yadav Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Prashant Bezboruah, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Rudreshwar Singh, Adv.
11.	Original Application No. 70/2018	Mitter Foundation Vs. Delhi Development Authority & Ors.	Mr. Sarabjeet Singh, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. & Mr. Vinayak Gupta, Adv. for CGWA & CPWD Ms. Sakshi Popli, Adv. for DJB Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for North MCD Mr. Devraj Ashok, Adv. for State of Karnataka
12.	Original Application No. 366/2018	Banni Pashu Uchherak Maldhari Sangthan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Advs. for Applicant Mr. Kumar Abhishek, Adv. for R-1 Mr. Parth Bhatt, Adv. for R-2 to 6
13.	Original Application No. 380/2018	Park Avenue Plot Holders Welfare Society & Anr. Vs. Union of India & Ors.	Mr. Raman Yadav, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. Rajkumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Rachit Mittal, Adv. for R-5 & 7 Mr. Sanchit Garg, Adv. for R-8
FOR HEARING			
14.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghwendra Dwivedi, Adv. for Applicant Mr. Saurabh Suman Sinha, Adv. Mr. Prashant Kumar, Advs. for R-1 Mr. Nidhesh Gupta, Sr. Adv. with Mr. Himanshu Tyagi, Adv. Mr. Narender Singh Yadav, Adv.
15.	Original Application No. 501/2016 (M.A. No. 1207/2016)	Green Park Extension Association & Ors. Vs. New Delhi Municipal Council (NDMC) & Ors.	Mr. Mukesh Kumar, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Mr. Chetanya Singh, Adv. for R-4

16.	Original Application No. 581/2016	Mustak M. Kadri Vs. State of Gujrat & Ors.	Mr. A. Venkatesh & Mr. Sudipto Sircar, Advs. for Applicant Mr. Malik Nanavati, Adv. for State of Guj. Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Satyam Chhaya, Adv. for R-4 & 6 Mr. Parth H. Bhatt, Adv. for R-5 Mr. A. K. Prasad, Adv. Mr. Tushar Mehta, ASG with Mr. Nikhil Goel, Adv.
17.	Original Application No. 626/2016 (M.A. No. 1203/2016 & M.A. No. 404/2017)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Varun Thakur, Adv. for NMCG
18.	Original Application No. 637/2016	Subir Mario Chowfin Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. D. Bharathi Reddy, Adv. for R-1 to 7 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. Mr. Utkarsh Jain, Adv. Mr. Jatinder Kumar Bhatia, Adv. for R-9 Mr. Krishna Kumar Singh, Adv. for R-10 Mr. Rajkumar, Adv. for CPCB Mr. Krishna Prakash Dubey, Adv. for Jal Santhan
19.	Original Application No. 664/2016 (M.A. No. 304/2018)	Samaj Sewa Samiti Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. M. P. Shorawala, Adv. for R-2 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Manu Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. Mr. Rajesh Kumar Srivastava, MC, Bareilly Mr. Ravi Dev Sharma, Adv.
20.	Original Application No. 465/2017 (M.A. No. 909/2017, M.A. No. 1108/2017, M.A. No. 1160/2018 & M.A. No. 1161/2018)	A. K. Devision Vs. Directorate of Mining and Geology, Kerala & Ors.	Mr. Vivek Chib & Mr. Asif Ahmed, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Enoch David Simon Joel, Adv. Mr. Dechu Kurain Thomas, Sr. Adv. for R-4 Mr. Roy Abraham, Adv. for R-5 Mr. Nishe Rajen Shonkar, Adv. for Kerala Ms. Sonali Jain, Adv.
21.	Original Application No. 823/2017	Vinit Kumar Vs. M/s Sir Shadilal Distillery & Chemical Works Pvt. Ltd. & Ors.	Mr. Vaibhav Sharma, Adv. for Applicant Mr. Arun Kathpalia, Sr. Adv. with Mr. Abhay Chattopadhyay, Adv. for R-1 Ms. Pushpila Bisht, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. R. N. Singh, Adv. for R-4 Mr. B. V. Niren, Adv. for CGSC Ms. Deep Shikha Bharati, Adv. for State of U.P. Mr. Utkarsh Sharma, Adv. Mr. Mukul Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. Mr. Kush Sharma, Adv. for DDA

Date : 6th September, 2018
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
22.	Original Application No. 805/2017 (M.A. No. 65/2018 & M.A. No. 229/2018)	Kshitij Agnihotri Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Arvind Kumar Shukla & Mr. Nihal Ahmad, Advs. for Applicant Mr. Kumar Abhishek, Adv. for MoEF Mr. Amit Kumar, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Vivek Gupta, Adv. for R-5 & 6 Mr. Sanjay Upadhyay, Adv. Mr. Pradeep Misra, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

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S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	Review Application No. 35/2018 IN Appeal No. 35/2017	Anirudh Reddy Vs. Telangana State Pollution Control Board & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant

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